

Dated: 12-7-96

R.I. J. Naik,
Counsel for applicant
Mr. R.K. Shetty, Counsel
for R-1 & 2.

Name for R-3.
No reply filed yet.
S.O. to 12-9-96 for
reply.



Dy. Registrar

Dated: 12-8-96

Name for applicant.
Mr. R.K. Shetty, Counsel
for R-1 & 2.

Name for R-3, though
there was appearance on
2-5-95 on his behalf. m.j.

The matter be kept
in nine-die list. At the
time of fixing the date of
hearing notice may be
issued to R-1, 2, 3 and
Counsel for applicant.


Dy. Registrar

M.P. No. 545/97
for withdrawal
of O.A. filed
on 24.10.97

2
2419

Order/Decree (Dispatched
to Applicant/Respondent(s)
on 10/11/97

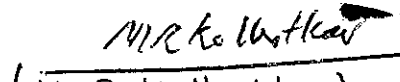

12/11/97

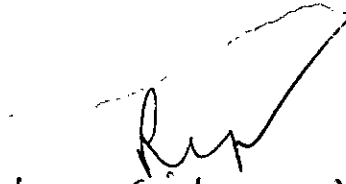
Dated: 24.10.97 (39)

None for the applicant.

Respondents by Mr. R.K. Shetty.

M.P. No. 545/97 is hereby
allowed. Accordingly, the O.A.
is permitted to be withdrawn.
Both O.A. and M.P. are disposed
of accordingly. No costs.


(M.R. Kolkhetkar)
M(A)


(R.G. Vaidyanathan)
V/C

V/C
7